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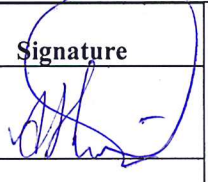
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.393/2018 in CP(IB) No.91/9/HDB/2018
NAME OF THE COMPANY	Smaat India Pvt Ltd
NAME OF THE PETITIONER(S)	VK Global
NAME OF THE RESPONDENT(S)	Smaat India Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Chief Manager & Authorized Andhra Bank Officer		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

IA No. 393/18, is taken up for hearing.

Chief Manager and Authorized officer for Andhra Bank of applicant herein is present.

Proposed RP is also present.

Heard the applicant list it for consideration on 20.09.2018.


Member(Judl)

Pavani